


**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.**

CORRIGENDUM.

Dated Shillong, the 17th June, 2014.

No. LR (A) 32/92/Pt.III/226 - Please read "Shri Wanstep Phiralang Kharwanlang, APP/AGP, East Khasi Hills with Headquarter at Sohra in place of Headquarter at Shillong" as appeared in this Department's Notification No. LR (A) 32/92/Pt.III/222 dt. 04.06.2014.


(L.M. Sangma)

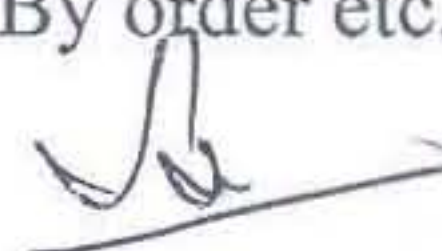
Secretary to the Government of Meghalaya,
Law Department.

Memo No. LR (A) 32/92/Pt.III/226-A,
Copy forwarded to: -

Dated Shillong, the 17th June, 2014.

1. The Registrar General, High Court of Meghalaya - 793001.
2. Advocate General, High Court of Meghalaya, Shillong.
3. Additional Advocate General, High Court of Meghalaya, Shillong.
4. The Director General of Police, Meghalaya, Shillong.
5. The Deputy Commissioner, Shillong.
6. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
7. The Secretary, Meghalaya State Law Commission, Shillong.
8. The District & Session Judge, Shillong.
9. The Chief Judicial Magistrate, Shillong.
10. The Judge, Autonomous District Council Court, Shillong.
11. The Adhoc Judge, Fast Track Court, Shillong.
12. The Superintendent of Police, Shillong.
13. The Accountant General (A & E), Meghalaya.
14. The Government Pleaders/Public Prosecutors, Shillong.
15. The Sub-Divisional Officer (Civil) Sohra.
16. The above Advocate concerned.
17. The Secretary, Shillong Bar Association, Shillong.
18. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
19. Law (B) Department.
20. The Data Entry Operator, Office of the Legal Remembrancer, Shillong for uploading the above notification in the website of Law Department.
21. Guard file.

By order etc.,


Secretary to the Government of Meghalaya,
Law Department.